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Title: Need to ensure the safety of Railway passengers in the country.

SHRI P.T. THOMAS (IDUKKI): I would like to draw the attention of the Railway Ministry towards the incidents of robbery in trains which has become order of the day. Unscrupulous criminals befriend the bona-fide passengers and administer them drugs and psychotropic substances in foods and drinks. Because of this kind of inhuman activities not only the valuables of the bona-fide passengers are lost but they also lose their lives. Railways which earns revenue from the passengers for travel have the responsibility to ensure the safety of the passengers. Immediate steps need to be taken to protect the passengers from criminals. I, therefore, suggest to the Minister of Railways that whenever the person boards the train with a reserve ticket, the train ticket examiner while checking the tickets should obtain his thumb impression in a given format and that record should be kept till the journey is over. This measure will cost nothing to the Railways. Further, video coverage for obtaining photograph of those passengers who perform journey in reserve compartments is also an effective method to check the incident of robbery in train. I, therefore, urge upon the Minister of Railways to take such measures which will ensure the safety of bona-fide railway passengers in the country.